

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.7417 OF 2001

M/S. WHIRLPOOL OF INDIA LTD.

Appellant (s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

[With prayer for interim relief and office report]

Date: 25/10/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN
HON'BLE MR. JUSTICE H.S. BEDI
HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Appellant(s) Mr. Sanjeev Narula, Adv.

Mr. Jay Kishor Singh, Adv. for
Mr. Subramonium Prasad, Adv.

For Respondent(s)

Mr. K. Radhakrishnan, Sr. Adv.
Mr. B. Sunita Rao, Adv.
Mr. P.S. Narsimha, Adv.
Mr. Ajay Sharma, Adv. for
Mr. B. Krishna Prasad, Adv. &
Mr. B.V. Balaram Das, Adv.

UPON hearing counsel the Court made the following
ORDER

Heard counsel for the parties.
Judgment reserved.

(Subhash Chander)
Court Master

(Kanwal Singh)
Court Master